

BEFORE SHRI R.RAGUPATHI, ADDITIONAL SECRETARY & APPELLATE
AUTHORITY
(Under Section 19 of RTI Act, 2005)
MINISTRY OF LAW & JUSTICE: DEPARTMENT OF LEGAL AFFAIRS
Room No. 419, 'A' Wing,
Shastri Bhavan, New Delhi-110 001

Appeal No.23(4)2012-IC

Dated: 31.01.2012

IN THE MATTER OF:

Shri Awadhesh Prasad Singh,
Girija Path, New Purandapur,
Near Pappu Electric House,
Police Station: Jakkanpur
Patna – 800 001

Appellant

Versus

Central Public Information Officer,
Ministry of Law & Justice,
Department of Legal Affairs,
Shastri Bhavan, New Delhi.

Respondent

DATE: THIRTY FIRST JANUARY TWO THOUSAND AND TWELVE

ORDER

31.01.2012

This appeal was taken up for hearing today.

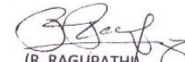
2. The Appellant was absent. From the Respondent side Shri Nirmal Singh, CPIO, Ms. Asha Sota, US/ CAPIO and Shri Jagdish Kumar, SO, Implementation Cell were present.

3. The Appellant-Applicant filed an application dated 29.11.2011 seeking information relating to Central Govt. Counsels in Patna High Court and distribution of cases among them and the Respondent-CAPIO, vide, his letter dated 26.12.2011 furnished the information sought by the Appellant-Applicant. Aggrieved by the information supplied by the Respondent-CPIO, he preferred the present appeal dated 09.01.2012 received on 19.1.2012.

4. I have gone through the information furnished by the CPIO and the comments thereon dated 27/1/2012 furnished by the Respondent-CAPIO and the records placed before me. The CPIO is hereby directed to obtain necessary information from the Assistant Solicitor General of India, Patna High Court with regard to the information (i to vi) sought by the Appellant-Applicant at the earliest and furnished the same to the Appellant-Applicant. With above direction the appeal is disposed off.

5. Appeal is allowed to the extent indicated above..

6. In case, the Appellant is not satisfied/convinced with this Order, he may file 2nd Appeal before the Hon'ble CIC, 2nd Floor, August Kranti Bhavan, Bhikaji Cama Place, New Delhi-110066 within the time period as prescribed under the provision of RTI Act, 2005.


(R. RAGUPATHI)

Additional Secretary & Appellate Authority

Copy to:

- 1) Shri Awadhesh Prasad Singh, Girija Path, New Purandapur, Near Pappu Electric House, Police Station: Jakkanpur Patna – 800 001 (By Speed Post)
- 2) Shri Nirmal Singh, CPIO, D/o Legal Affairs, 'A' Wing Shastri Bhavan, New Delhi.
Shri Jagdish Kurmar, SO, Impl. Cell, D/o Legal Affairs, Shastri Bhavan, New Delhi.

1/12/12
msc (for compliance)